

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 61/2004
(O.A. 1517/1996)

Date of order : 19.2.2004

Present : Hon'ble Mr. N. Prusty, Judicial Member
Hon'ble Mr. N.D. Dayal, Administrative Member

UNION OF INDIA & ORS.
VS.
PANKAJ KR. MUKHOPADHYAY

For the applicants : Mr. M.S. Banerjee, counsel
For the respondents : Ms. K. Banerjee, counsel

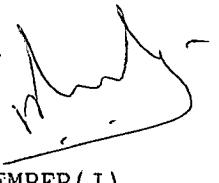
O R D E R

Nityananda Prusty, J.M.

This M.A. has been filed by the official respondents of O.A. No. 1517/1996 for extension of three months' time to implement the order of this Tribunal dated 29.9.2003.

2. Heard ld. counsel Mr. M.S. Banerjee for the applicant and Ld. counsel Ms. K. Banerjee for the respondents.
3. Considering the submissions of the ld. counsel for both sides, the time for compliance of the order of this Tribunal passed in the O.A. is extended for two months from today. It is made clear that no further time shall be granted for compliance of the order. The M.A. is accordingly disposed of. No order as to costs.


MEMBER(A)


MEMBER(J)